IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 722 of 2018

The State of Jharkhand and another .... **Appellants**
Versus
Mistry Kisku and another .... **Respondents**

with

L. P. A. No. 788 of 2018

The State of Jharkhand and another .... **Appellants**
Versus
Ruben Minz and another .... **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

Oral Order

12 / Dated : 23.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let these matters be posted on 10.05.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT